


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 28.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 287/15	TP 38/17	For compliance of office objections raised by Registry	433( e)	Oasis Infrastructure Pvt. Ltd., Mumbai Vs Hajee A.P. Bava And Company Constructions Pvt. Ltd., Bengaluru.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	YUNUS NAWAB (FOR HANMURABI AND SOLOMON)	PETITIONER/ OPERATIONAL CREDITOR	

Counsel for petitioner is present. He has filed memo along with annexure stating that demand notice was issued to the corporate debtor. Therefore, notice is to be ordered to the respondent corporate debtor.

Issue notice to the corporate debtor/respondent by 31.10.2017. Registry to prepare the notice. Petitioner counsel to collect the notice from the Registry and serve on the corporate debtor.

List it on 31.10.2017.

  
MEMBER (J)

  
MEMBER (T)